

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3544  
ANSWERED ON:15.05.2006  
NON FUNCTIONAL CONSUMER FORA  
Yerrannaidu Shri Kinjarapu

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the number of Non-Functional District Fora in the country as on date, State-wise;
- (b) the steps proposed to be taken to revive the said District Consumer Fora;
- (c) whether there is any proposal to club two or more such District Consumer Fora to constitute one bench;
- (d) if so, whether there is any proposal for the constitution of Selection Committee for filling up vacancies in Consumer Fora; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

- (a) : Presently, 31 District Consumer Fora (out of total 600 District Consumer Fora) are non-functional in the country. A statement showing the number of non-functional district fora, State- wise, is enclosed as Annexure.
- (b) : Though it is the responsibility of the State Governments to ensure that the District Fora continue to remain functional, the Central Government has been taking it up with the State Governments suggesting various measures which include initiating action well in advance for filling the vacancies in the Consumer Fora, maintaining a panel for immediate appointments, clubbing of District Fora wherever required, etc in order to ensure uninterrupted functioning of the Consumer Fora.
- (c) : The State Governments have been making arrangements for clubbing of the adjoining District Consumer Fora wherever required so that the District Consumer Fora continue to remain functional.
- (d) & (e): The Consumer Protection Act, 1986 vide Sections 10, 16 & 20 already provides for the composition of the Selection Committees for the purpose of recommending suitable persons for appointment as President/Members of District Fora and Members of State/National Commission.

**ANNEXURE**

STATEMENT REFERRED TO IN PART (a) OF REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3544 FOR 15/05/2006 REGARDING NON-FUNCTIONAL CONSUMER FORA

Information regarding functional/non-functional District Fora:

Sl.No. States No. of Functional Non- As On  
District Fora functional

|    |                              |    |    |   |            |
|----|------------------------------|----|----|---|------------|
| 1  | Andhra Pradesh               | 29 | 29 | 0 | 31.03.2006 |
| 2  | A & N Islands                | 2  | 2  | 0 | 30.06.2004 |
| 3  | Arunachal Pradesh            | 15 | 15 | 0 | 31.12.2005 |
| 4  | Assam                        | 23 | 23 | 0 | 30.09.2004 |
| 5  | Bihar                        | 37 | 37 | 0 | 31.03.2006 |
| 6  | Chandigarh                   | 2  | 2  | 0 | 31.03.2006 |
| 7  | Chattisgarh                  | 16 | 15 | 1 | 31.03.2006 |
| 8  | D & N Haveli/<br>Daman & Diu | 2  | 2  | 0 | 31.12.2004 |
| 9  | Delhi                        | 10 | 10 | 0 | 31.03.2006 |
| 10 | Goa                          | 2  | 2  | 0 | 31.03.2006 |
| 11 | Gujrat                       | 26 | 26 | 0 | 31.01.2006 |
| 12 | Haryana                      | 19 | 19 | 0 | 31.03.2006 |

|    |                  |    |    |    |            |
|----|------------------|----|----|----|------------|
| 13 | Himachal Pradesh | 12 | 12 | 0  | 30.11.2005 |
| 14 | Jammu & Kashmir  | 2  | 2  | 0  | 31.12.2003 |
| 15 | Jharkhand        | 22 | 22 | 0  | 31.12.2005 |
| 16 | Karnataka        | 30 | 30 | 0  | 31.03.2006 |
| 17 | Kerala           | 14 | 12 | 2  | 28.02.2006 |
| 18 | Lakshadweep      | 1  | 1  | 0  | 31.12.2005 |
| 19 | Madhya Pradesh   | 45 | 44 | 1  | 30.04.2006 |
| 20 | Maharashtra      | 34 | 34 | 0  | 31.03.2006 |
| 21 | Manipur          | 8  | 8  | 0  | 30.06.2000 |
| 22 | Meghalaya        | 7  | 7  | 0  | 30.06.2005 |
| 23 | Mizoram          | 8  | 8  | 0  | 30.06.2004 |
| 24 | Nagaland         | 11 | 8  | 3  | 30.06.2005 |
| 25 | Orissa           | 31 | 31 | 0  | 31.03.2006 |
| 26 | Pondicherry      | 1  | 1  | 0  | 31.03.2006 |
| 27 | Punjab           | 17 | 17 | 0  | 31.03.2006 |
| 28 | Rajasthan        | 33 | 33 | 0  | 31.12.2005 |
| 29 | Sikkim           | 4  | 4  | 0  | 31.12.2005 |
| 30 | Tamilnadu        | 30 | 7  | 23 | 30.04.2006 |
| 31 | Tripura          | 3  | 3  | 0  | 31.12.2005 |
| 32 | Uttar Pradesh    | 70 | 70 | 0  | 31.10.2005 |
| 33 | Uttaranchal      | 13 | 12 | 1  | 31.12.2005 |
| 34 | West Bengal      | 21 | 21 | 0  | 31.12.2005 |

TOTAL 600 569 31